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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE AND INSURANCE)

....
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NOTIFICATION
INCOME-TAX

No. 678 (F.No.275/5/74-ITJ) ; In pursuance of sub-clause (f) of clause (iii) of sub-section 3 of Section 194-A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the Maharashtra State Textile Corporation Ltd., Vashani Chambers, 47, New Marine Lines, Bombay-20 for the purposes of the said sub-clause.

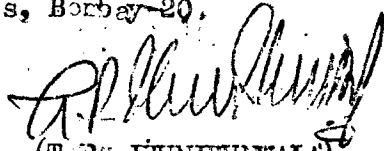

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
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6. Maharashtra State Textile Corporation Ltd.,
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